

section 37 of the Apprentices Act, 1961.
[Placed in Library. See No LT-714/90]

1990-91. [Placed in Library.
See No. LT-717/90]

**Detailed Demands for Grants of the
Ministry of Petroleum and Chemicals
for 1990-91**

12.54 hrs.

THE MINISTER OF PETROLEUM AND
CHEMICALS (SHRI M. S. GURU-
PADASWAMY) Sir, I beg to lay on the Table
a copy of the Detailed Demands for Grants
(Hindi and English versions) of the Ministry
of Petroleum and Chemicals for 1990-91
[Placed in Library. See No. LT-715/90]

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Third Report

SHRI SHIVRAJ V. PATIL (Latur): Sir, I
beg to present the Third Report (Hindi and
English versions) of the Committee on Pri-
vate Members' Bills and Resolutions.

**Statement Correcting Reply to Unstarred
Question No. 4951 dt. 5.4.1989 re. Allot-
ment of shops by D.D.A. to Handicapped
Persons and Statement for Delay in Cor-
recting the reply and Detailed Demands
for Grants of Ministry of Urban Develop-
ment for 1990-91**

12.54 1/2 hrs.

THE MINISTER OF URBAN DEVEL-
OPMENT (SHRI MURASOLI MARAN): Sir,
I beg to lay on the Table. -

**COMMITTEE ON PAPERS LAID ON
THE TABLE**

(i) **Second Report**

SHRI L. BALARAMAN (Vandavasi): Sir,
I beg to present the Second Report (Hindi
and English versions) of the Committee on
Papers laid on the Table.

(ii) **Minutes relating to Second Re-
port**

SHRI L. BALARAMAN (VANDAVASI):
Sir, I beg to lay on the Table Minutes (Hindi
and English versions) of the sittings of the
Committee on Papers laid on the Table
relating to their Second Report.

- (1) A statement (Hindi and Eng-
lish versions) (i) correcting the
reply given on 5th April, 1989
to Unstarred Question No. 4951
by Shri Ram Ratan Ram, M.P.
regarding allotment of shops
by DDA to handicapped per-
sons and (ii) giving reasons for
delay in correcting the reply.
[Placed in Library. See No. LT-
716/90]

- (2) A copy of the Detailed De-
mands for Grants (Hindi and
English versions) of the Minis-
try of Urban Development for